

जाहीर नोटीस

म. जा. क्र. दफ्तरदार/२३३/२०२२
दफ्तरदार विभाग,
जिल्हा व सत्र न्यायालय, ठाणे
दिनांक : ०२/०८/२०२२

सदर जाहीर नोटीसद्वारे दिवाणी तसेच फौजदारी पेपरबुक संदर्भात सर्व वकील/पक्षकार/संबंधितांना सुचित करण्यात येते की, सोबत जोडलेल्या यादीमध्ये नमूद केलेले सर्व दिवाणी व फौजदारी अपिल निकाली झाले असल्यामुळे संबंधित प्रकरणांचे पेपरबुक तयार करण्यात आलेले नाहीत. तरी आपण त्वरित दफ्तरदार विभाग, पहिला मजला, नविन इमारत, जिल्हा व सत्र न्यायालय, ठाणे येथे संपर्क साधून आपण पेपरबुकाची जमा केलेली अनामत रक्कम परत घ्यावी. अथवा आपणास पेपरबुक हवे असल्यास कळवावे, जेणेकरून आपले पेपरबुक तयार करून देण्यात येईल. सदर नोटीस प्रसिध्द झाल्यापासून पंधरा दिवसांच्या आत कार्यालयीन वेळेत सदर रक्कम परत घेवून जावी, अन्यथा याबाबत संबंधिताचे काही एक कथन नाही असे समजून सदर पेपरबुकाची अनामत रक्कम नोटीस प्रसिध्द दिनांकापासून पंधरा दिवसानंतर सरकार जमा करण्यात येईल याची नोंद घ्यावी.

मार्फत :- प्रमुख बेलिफ, जिल्हा व सत्र न्यायालय, ठाणे.

१. वकील बार रूम, पहिला मजला, जुनी इमारत, जिल्हा न्यायालय, ठाणे.
२. वकील बार रूम, तळ मजला, नवी इमारत, जिल्हा न्यायालय, ठाणे.
३. महिला वकील बार रूम, दुसरा मजला, नवी इमारत, जिल्हा न्यायालय, ठाणे.
४. जिल्हा व सत्र न्यायालय, ठाणे येथील नोटीस बोर्ड.

वर नमूद सर्व ठिकाणी जाहीर नोटीस प्रसिध्द करण्यात यावी व मुळ प्रत अहवालासह परत करावी.



सदस्य,
मोटर अपघात दावा न्यायाधिकरण,
ठाणे.

सदस्य,
मोटर अपघात दावा न्यायाधिकरण,
ठाणे.

ಶಿವರಾಜ್ ಶರಣಿ - ಅಲ್ಪ ಸಾಲ ನಡವಳಿ ಕಾನೂನು
2012ರ ಅನ್ವಯ ಪರಿಷ್ಕರಣೆ ನಡವಳಿ ಕಾನೂನು
ಸಾಲ ನಡವಳಿ ಪರಿಷ್ಕರಣೆ ಕಾಯಿದೆ 2012

ಶಿವರಾಜ್ ಶರಣಿ
ಪರಿಷ್ಕರಣೆ

ಶಿವರಾಜ್ ಶರಣಿ - ಅಲ್ಪ ಸಾಲ ನಡವಳಿ ಕಾನೂನು
2012ರ ಅನ್ವಯ ಪರಿಷ್ಕರಣೆ ಕಾಯಿದೆ 2012

Shednaker
03.8.2022
ಶಿವರಾಜ್ ಶರಣಿ
ಪರಿಷ್ಕರಣೆ ಕಾಯಿದೆ

CRIMINAL APPEAL CASE DISPOSED PAPER BOOK LIST


Sr. no.	Reg. No.	Date	Advocate Name	Amt.	Cri. Appeal No.	Status	Remark
1	79/11	10/9/15	Deepak Sawant	200	79/15	D	case disposed
2	5019/12	15/12/12	Adv.Komal Singh	100	129/12	D	case disposed
3	944/13	5/3/13	Adv.Vinod Thakur	100	229/12	D	case disposed
4	1101/13	14/3/13	Girish Upadhyay	100	229/12	D	case disposed
5	1164/13	19/3/13	Shamrao Shivram madane	100	1/2013	D	case disposed
6	1216/13	21/3/13	Akbar Ali Shaikh	100	73/9	D	case disposed
7	1369/13	1/4/13	Soham Chouhan through Adv.Santosh More	100	91/13	D	case disposed
8	1386/13	2/4/13	Adv.N.Z.G.shaikh through Dharmendra Thamke	100	15/09	D	case disposed
9	1513/13	10/04/13	Adv.Munmun Jadhav	200	02/09	D	case disposed
10	1747/13	26/04/13	Adv.Santosh P. More	100	179/13	D	case disposed
11	1979/13	17/05/13	Adv.K.K.Gosawi	100	25/10	D	case disposed
12	2348/13	19/6/13	Adv.A.T.Shinde	100	131/09	D	case disposed
13	2415/13	24/06/13	Adv.P.P.Kumar	100	175/08	D	case disposed
14	2637/13	5/7/13	Ramrao Nikam through Adv. Avinash Zodge	100	08/13	D	case disposed
15	3259/13	17/8/13	Adv. R.S.Ganji through Adv. Riyaz Ansari	100	89/7	D	case disposed
16	3260/13	17/8/13	Adv. R.S.Ganji thr. Adv. Riyaz Ansari	100	90/7	D	case disposed
17	3543/13	6/9/13	Premkumar Kunmlla	100	351/13	D	case disposed
18	3704/13	20/9/13	Shahin Shaikh	10	20/13	D	case disposed
19	4323/13	28/10/13	Roshankumar Prakashchand Jain	100	91/11	D	case disposed
20	4461/13	12/11/13	Adv. Kalyani Deshmukh	100	151/12	D	case disposed
21	5533/14	2/12/14	Adv. Nalge through Pradeep Nalge	100	27/13	D	case disposed
22	177/14	10/1/14	Adv.H.R.Gole	100	128/12	D	case disposed
23	178/14	10/1/14	Adv.H.R.Gole	100	182/12	D	case disposed
24	414/14	22/1/14	Adv.R.D.Nalge through Adv.P.H.Nalge	100	162/12	D	case disposed
25	922/14	02/18/14	Milind Sahasrabudhe through Adv.M.M.Patil	100	395/13	D	case disposed
26	1142/14	03/03/14	Adv.R.D.Dhaykar	100	117/13	D	case disposed
27	1401/14	03/15/14	Gajanan Vishnu Somvanshi	100	152/13	D	case disposed
28	1520/14	03/20/14	Adv.D.S.Modgi	100	96/13	D	case disposed
29	1684/14	03/25/14	Meena Anjali through Adv.Vaishali Joshi	100	30/13	D	case disposed
30	2029/14	04/22/14	M.R.Patkar through Vaishali Shirsat	100	35/14	D	case disposed
31	2154/14	04/30/14	Adv.Karndikar through Adv.Ganesh Patel	100	70/12	D	case disposed
32	2213/14	06/05/14	Adv.Shilpa Bagade	100	156/13	D	case disposed
33	2776/14	06/18/14	Adv.Ravi Kamat through Dhande	-	43/14	D	case disposed
34	2941/14	06/27/14	Adv. P.D.Thakkar	100	170/14	D	case disposed
35	3458/14	07/24/14	Adv.G.D.Dhaygude	100	279/13	D	case disposed
36	3673/14	05/08/14	Adv.P.B.Kulkarni through Adv.Arpita Tipnis	100	53/14	D	case disposed

Criminal Paper Book list

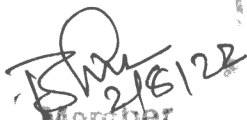
37	3862/14	16/8/14	Adv.M.P.Tiwari	100	159/12	D	case disposed
38	4446/14	20/9/14	Adv.Vaishali Joshi	100	10/12	D	case disposed
39	1354/15	11/3/15	Adv. Mohan Gupta	100	405/13	D	case disposed
40	1872/15	9/4/15	Adv. Yasmin Shaikh	100	9/15	D	case disposed
41	1903/15	10/4/15	Adv. Samina Deshpande	100	428/13	D	case disposed
42	2825/15	12/6/15	Adv. Smita Bhise	200	271/13	D	case disposed
43	2875/15	16/6/15	Adv. Pradeep Bansode	200	235/14	D	case disposed
44	4972/15	3/10/15	Adv. Prasad Borkar	200	187/14	D	case disposed
45	5103/15	8/10/15	Adv. Jyoti Patil	200	6/15	D	case disposed
46	5102/15	8/10/15	Adv. Jyoti Patil	200	5/15	D	case disposed
47	5148/15	10/10/15	Adv. Khalid Imran Khan	200	75/15	D	case disposed
48	5308/15	17/10/15	Adv. Nitin Patil	200	120/15	D	case disposed
49	5309/15	17/10/15	Adv. Manik Saifi	200	120/15	D	case disposed
50	540/15	3/2/15	Adv.N.V.Iyyer through Adv.Momin	100	54/13	D	case disposed
51	3625/15	23/7/15	Adv. D.B.Patil	200	257/14	D	case disposed
52	4180/15A	20/8/15	Adv. Jayesh Kalan through Janardhan Kalan	200	56/15	D	case disposed
53	4355/15	29/8/15	Adv.Vasant Shetty	200	105/15	D	case disposed
54	5639/15	2/11/15	Adv.J.V.Thakkar through Vijay Gawde	200	63/15	D	case disposed
55	55/16	2/1/16	Adv. G. K. Sonar through Adv. Dubey	200	13/15	D	case disposed
56	507/16	22/1/16	Adv. Nirmal Singh	200	159/14	D	case disposed
57	691/16	30/1/16	Adv. Nemane	200	100/15	D	case disposed
58	1661/16	10/3/16	Adv. Vishwakarma Association through Adv. Sontake	200	428/13	D	case disposed
59	1919/16	21/3/16	Tanaji Jayram Ghadge	200	117/12	D	case disposed
60	2179/16	2/4/16	Adv. D. L. Langote	200	226/14	D	case disposed
61	2480/16	20/4/16	Adv. S. S. Butala through Adv. Kalaskar	200	124/12	D	case disposed
62	3331/16	13/6/16	Adv. Gourish Kadam through Adv. Dhalpe	100	92/15	D	case disposed
63	3376/16	15/6/16	Adv. A.S.Mane	200	160/15	D	case disposed
64	4893/16	19/8/16	Adv. Ajit Karle	200	178/15	D	case disposed
65	4931/16	20/8/16	Adv. N.S.Bharti	200	52/16	D	case disposed
66	4990/16	24/8/16	Adv. S. K. Kumar	200	198/12	D	case disposed
67	5520/16	22/9/16	Adv.S. K. Yadav through Adv. Choursiya	200	41/16	D	case disposed
68	3354/17	12/1/17	Gangawat through Dipti Koli	200	217/14	D	case disposed
69	168/17	18/1/17	Adv. Devendra Kale	200	5/16	D	case disposed
70	639/17	25/1/17	Adv. R.S.Qureshi	200	43/16	D	case disposed
71	726/17	30/1/17	Adv. M.G.Bhoir	200	103/16	D	case disposed
72	727/17	30/1/17	Adv. M.G.Bhoir	200	109/16	D	case disposed
73	2749/17	4/5/07	Adv.A.C.Raut	200	31/15	D	case disposed
74	6401/17	4/11/17	Adv.K.S.Wakale	200	92/17	D	case disposed

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75	6836/17	23/11/17	Adv.R.B.Patil	200	Dv Appeal 77/17	D	case disposed
76	6978/17	29/11/17	Adv.Asmita Sali	200	106/17	D	case disposed
77	1503/18	12/3/18	Adv. P. S. Bhosale	200	51/17	D	case disposed
78	1895/18	31/3/18	Adv. Prashant Sawant	200	33/18	D	case disposed
79	2308/18	18/4/18	Adv. P. G. Hartalkar	200	16/18	D	case disposed
80	2386/18	19/4/18	Adv. R.T.Gurudasani	200	120/16	D	case disposed
81	2894/18	18/5/18	Adv.Sujata Gadakh through Sangeeta Tejgawkar	200	pwdv 62/17	D	case disposed
82	3342/18	18/6/18	Ramchandra langlekar	200	35/15	D	case disposed
83	3847/18	11/7/18	Adv. Rajkumar Yadav	200	4/16	D	case disposed
84	4999/18	3/9/18	Adv. N. T. Pashilkar	200	65/17	D	case disposed
85	5000/18	3/9/18	Adv. N. T. Pashilkar	200	76/17	D	case disposed
86	6954/18	6/12/18	Sandhya Katke	200	DV appeal 75/17	D	case disposed
87	1453/19	6/3/19	A.A.Bankawne	200	47/18	D	case disposed
88	3915/19	8/7/19	Adv. S. G. Maheswari	200	118/14	D	case disposed
89	4916/19	20/8/19	Adv. A.P.Tiwari through Chandrasena	200	74/11	D	case disposed
90	2754/19	6/5/19	Sheetal Prashant Kadam	200	137/17	D	case disposed
91	833/19	04/02/19	Madhuri Shinde	200	74/18	D	case disposed
92	1199/20	17/2/20	Guruprasad Deshpande through Adv. A.V.Pavsar	200	61/18	D	case disposed
93	1200/20	17/2/20	Guruprasad Deshpande through Adv. A.V.Pavsar	200	60/18	D	case disposed
94	1201/20	17/2/20	Guruprasad Deshpande through Adv. A.V.Pavsar	200	62/18	D	case disposed
95	1204/20	17/2/20	Adv. R.S.Mishra	50	08/18	D	case disposed
96	1481/20	2/3/20	Adv.M.G. Bhoir	200	175/19	D	case disposed
97	303/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	126/19	D	case disposed
98	304/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	127/19	D	case disposed
99	305/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	128/19	D	case disposed
100	306/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	129/19	D	case disposed
101	307/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	130/19	D	case disposed
102	308/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	131/19	D	case disposed
103	309/20	16/01/20	Ravindra Khandagale Through Adv. M. G. Bhoir	200	132/19	D	case disposed


 कनिष्ठ लिपिक, दफ्तरदार विभाग
 जिल्हा न्यायालय, ठाणे


 दफ्तरदार
 जिल्हा व सत्र न्यायालय ठाणे


 Member
 Motor Accident Claims
 Tribunal, Thane.

CIVIL APPEAL CASE DISPOSED PAPER BOOK REGISTER NUMBER LIST

Sr. no.	Reg. No.	Date	Advocate Name	Amt.	Appeal No.	Status	Remark
1	52/2018	06/01/18	Adv. Nitu Sandhya	200	421/12	D	case disposed
2	372/2018	01/31/18	Adv. Y. Dalpe	200	159/17	D	case disposed
3	437/2018	06/02/18	Adv. Sachin Mahajan	200	150/17	D	case disposed
4	970/18	4/4/18	Adv. J. A. Jaywant	200	167/17	D	case disposed
5	1140/18	17/4/18	Adv. N. C. Gupte	200	137/17	D	case disposed
6	1604/18	4/7/18	Adv. L. P. Vishe	200	85/13	D	case disposed
7	2007/18	10/8/18	Adv. Morye	200	206/16	D	case disposed
8	1393/19	1/7/19	Adv. Janardan Dhalpe	200	86/2019	D	case disposed
9	1615/19	26/7/19	Adv. Jayesh Patil	200	158/2018	D	case disposed
10	1696/19	3/8/19	Adv. Sanjay Boirkar	200	174/2018	D	case disposed
11	1724/19	7/8/19	Adv. S. P. Bhosale	200	88/11	D	case disposed
12	1972/19	18/9/19	Adv. Dattatray Vishe	200	35/17	D	case disposed

Abshade
 कनिष्ठ लिपिक, सक्तरदार विभाग
 जिल्हा न्यायालय, ठाणे

सक्तरदार
 जिल्हा व सत्र न्यायालय ठाणे

Member
 Motor Accident Claims
 Tribunal, Thane.